

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2674**  
TO BE ANSWERED ON 19.03.2018

**REIMBURSEMENT OF ADMINISTRATIVE EXPENSES FOR MGNREGA  
LABOURERS**

**2674. SHRI HARSHVARDHAN SINGH DUNGARPUR:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether Government is considering to provide/reimburse the administrative and other expenses incurred by Short Term Cooperative Institutions (STCCIs) in making payments to Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) labourers or an amount equal to 2 per cent of the total amount paid to MGNREGA labourers; and
- (b) if not, the reasons therefor?

**ANSWER**  
**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**  
**(SHRI RAM KRIPAL YADAV)**

(a)&(b): As per the guidelines issued by Department of Expenditure, transaction charges and cash-out incentives in respect of DBT transactions under MGNREGA routed through the National Payment Corporation of India (NPCI) are considered by the Ministry for reimbursement.

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